

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commutated Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Adilabad District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.

**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Prl. District and Sessions Judge, Adilabad is hereby directed to communicate the proceedings to the officers concerned.

<b>Sl. No</b>	<b>Name &amp; Designation of the officer</b>	<b>Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)</b>
1.	Dr. B. Gnaneshwer Rao, Secretary, District Legal Services Authority, Adilabad.	Earned Leave for 07 days from 02.07.2016 to 08.07.2016 with permission to suffix Public Holidays on 09.07.2016 and 10.07.2016.
2.	Sri Mohd. Nizamuddin, Prl. Senior Civil Judge, Mancherial, Adilabad District.	Earned Leave for 15 days from 28.06.2016 to 12.07.2016, by canceling the Casual Leaves on 28.06.2016, 29.06.2016, 04.07.2016, 05.07.2016, 07.07.2016 and 08.07.2016 with permission to leave the headquarters.
3.	Smt. E. Bharathi, Spl. Judicial Magistrate of First Class, Mobilt (PCR), Adilabad.	Earned Leave for 08 days from 01.07.2016 to 08.07.2016 with permission to suffix Public Holidays on 09.07.2016 and 10.07.2016.
4.	Sri J. Upender Rao, I Addl. Junior Civil Judge, Mancherial, Adilabad District.	Earned Leave on medical grounds for 15 days from 30.06.2016 to 14.07.2016.
5.	Smt. N. Hemalatha, Prl. Junior Civil Judge, Asifabad, Adialabd District.	Earned Leave for 19 days from 30.06.2016 to 18.07.2016 with permission to leave the headquarters on 30.06.2016.
6.	Sri R. Raj Kumar, Spl. Judicial Magistrate of First Class (Excise), Adilabad.	Earned Leave for 08 days from 01.07.2016 to 08.07.2016 with permission to suffix Public Holidays on 09.07.2016 and 10.07.2016.
7.	Smt. Naseem Sultana, II Addl. Junior Civil Judge, Mancherial, Adilabad District.	Earned Leave for 15 days from 27.06.2016 to 11.07.2016, by canceling the Casual Leave the 03 days of Casual Leave from 27.06.2016 to 29.06.2016.
8.	Sri Ch. Jithendhar, Junior Civil Judge, Bellampalli, Adilabad District.	Earned Leave for 11 days from 28.06.2016 to 08.07.2016 with permission to suffix Public Holidays on 09.07.2016 and 10.07.2016.
9.	Sri T. Kanhyalal, Junior Civil Judge, Luxettipet, Adilabad District.	Earned Leave for 14 days from 30.06.2016 to 13.07.2016 with permission to leave the head quarter after office hours on 29.06.2016.

10.	Ms. Shaik Rehana, Junior Civil Judge, Chennur.	(1) Permission to avail public holiday on 03.07.2016 and to leave the Headquarters after office hours on 02.07.2016.  (2) C.L. for 2 days on 07,.07.2016 and 08.07.2016 and permission to availi public holidays on 06.07.2016, 09.07.2016 and 10.07.2016 with permission to leave the Headquarters after office hours on 05.07.2016.
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4.2.14  
**REGISTRAR (VIGILANCE)**

**Copy to:**

1. The Prl. District and Sessions Judge, Adilabad.  
(With request to communicate the proceedings to the officers concerned).
2. The I Addl. District and Sessions Judge, Adilabad.
3. The District Treasury Officer, Adilabad.
4. The Sub Treasury Officers:  
Mancherial, Asifabad, Bellampally, Luxettipet, Chennur.

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commutated Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Hyderabad District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.

**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Chief Judge, City Small Causes Court, Hyderabad, Chief Judge, City Civil Court, Hyderabad and Metropolitan Sessions Judge, Hyderabad are hereby directed to communicate the proceedings to the officers concerned.

<b>Sl. No</b>	<b>Name &amp; Designation of the officer</b>	<b>Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)</b>
1.	Sri C.Venkatesh IX Addl. Chief Judge, City Civil Court, Hyderabad.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 by canceling CLs.
2.	Smt G.V.N. Bharatha Laxmi, XI Addl. Chief Judge, City Civil Court, Hyderabad.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016.
3.	Sri N. Jaya Raj, XXIV Addl. Chief Judge, City Civil Court, Hyderabad.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016.
4.	Sri M. Venkata Ramana, Pri.Special Judge for CBI Cases, Hyderabad.	E.L. for 08 days from 20.07.2016 to 27.07.2016.
5.	Sri S. Radha Krishna Murthy, II Metropolitan Sessions Judge, Hyderabad.	E.L. for 14 days from 25.06.2016 to 08.07.2016 with permission to suffix public holidays on 09.07.2016 and 10.07.2016 by canceling C.Ls.on 25.06.2016, 27.06.2016 and 28.06.2016.
6.	Smt P. Mukthida, I Senior Civil Judge, City Civil Court, Hyderabad.	E.L. for 19 days from 28.06.2016 to 16.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016.
7.	Sri Sura Srinivas Reddy. XVII Senior Civil Judge, City Civil Court, Hyderabad.	E.L. on medical grounds for 11 days from 28.06.2016 to 08.07.2016 with permission suffix public holidays on 09.07.2016 and 10.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016.
8.	Sri G. Raja Gopal, II Addl. Chief Metropolitan Magistrate Hyderabad.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016.

9.	Sri a. Veeraiah, XVI Addl. Chief Metropolitan Magistrate Hyderabad.	E.L. on medical grounds for 11 days from 28.06.2016 to 08.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016 with permission suffix public holidays on 09.07.2016 and 10.07.2016.
10.	Sri P. Anjaneyulu I Metropolitan Magistrate, Hyderabad.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016.
11.	Sri M. Raju, II Metropolitan Magistrate, Railways, Hyderabad.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016.
12.	Sri G. Ravinder V Junior Civil Judge, City Civil Court, Hyderabad.	E.L. on medical grounds for 19 days from 28.06.2016 to 16.07.2016 with permission to suffix public holiday on 17.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016.
13.	Smt M. Kalpana, VII Junior Civil Judge, City Civil Court, Hyderabad.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016.
14.	Smt M. Kiran Mahi, IX Junior Civil Judge, City Civil Court, Hyderabad.	E.L. for 15 days from 28.06.2016 to 12.07.2016.
15.	Sri N. Srikanth Babu, XXII Junior Civil Judge, City Civil Court, Hyderabad.	E.L. on medical grounds for 11 days from 28.06.2016 to 08.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016 with permission suffix public holidays on 09.07.2016 and 10.07.2016.
16.	Sri K. Nagaraja Rao, IV Addl. Rent controller, City Small Causes Court, Hyderabad.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling CLs on 28.06.2016 and 29.06.2016.  INCHARGE: I Addl. Rent controller, City Small Causes Court, Hyderabad.
17.	Smt. D.Sarala Kumari, District Judge / Chairperson, Co-operative Tribunal, Hyderabad.	Three days C.L. on 02.07.2016, 04.07.2016 and 05.07.2016 and one day O.H. on 01.07.2016
18.	Sri P.Chandra Sekhara Prasad, XVIII Addl. Senior Civil Judge, City Civil Court, Hyderabad.  <b>(UNDER SUSPENSION)</b>	Two day C.Ls on 28.06.2016 and 29.06.2016
19.	Sri G.Sudhershnan, XIX Addl. Senior Civil Judge, City Civil Court, Secunderabad.	Half-a-day C.L. on 27.06.2016 A.N.  Two days C.L. on 28.06.2016 and 29.06.2016 and to leave the head quarters afternoon of 27.06.2016.
20.	Dr. S.Srinivasa Reddy, V Senior Civil Judge, City Civil Court, Hyderabad.  <b>(UNDER SUSPENSION)</b>	Two day C.L. on 28.07.2016 and 29.06.2016.

  
4.7.16  
**REGISTRAR (VIGILANCE)**

**Copy to:**

1. The Chief Judge, City Small Causes Court, Hyderabad.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Pay and Accounts Officer, Hyderabad.

(With request to communicate the proceedings to the officers concerned).

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commutated Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Khammam District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.

**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Prl. District and Sessions Judge, Khammam is hereby directed to communicate the proceedings to the officers concerned.

<b>Sl. No</b>	<b>Name &amp; Designation of the officer</b>	<b>Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)</b>
1.	Smt G. Kavitha Devi, I Addl. Junior Civil Judge, Kothagudem. Khammam Dist.	E.L. on medical grounds for 18 days from 21.06.2016 to 08.07.2016 with permission to suffix public holidays on 09.07.2016 and 10.07.2016 .

  
**REGISTRAR (VIGILANCE)**

**Copy to:**

1. The Prl. District and Sessions Judge, Khammam.  
(With request to communicate the proceedings to the officers concerned).
2. The I Addl. District and Sessions Judge, Khammam.
3. The District Treasury Officer, Khammam.
4. The Sub Treasury Officers:  
Kothagudem

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commuted Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Karimnagar District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.

**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Prl. District and Sessions Judge, Karimnagar is hereby directed to communicate the proceedings to the officers concerned.

<b>Sl. No</b>	<b>Name &amp; Designation of the officer</b>	<b>Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)</b>
1.	Smt K. Sujana, III Addl. Dist & sessions Judge, Karimnagar	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 (both days inclusive) by canceling C.L on 28.06.2016 and 29.06.2016.
2.	Sri B. Suresh, I Addl. District Judge, Karimnagar.	E.L. on medical grounds for 13 days from 30.06.2016 to 12.07.2016.
3.	Sri M. Srinivas Senior Civil Judge, Sircilla, Karimnagar Dist.	E.L. for 15 days from 28.06.2016 to 12.07.2016 (both days inclusive) by canceling C.L on 28.06.2016 and 29.06.2016.
4.	Smt G. Bhavani Chandra, Secretary, District Legal Services Authority. Karimnagar.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 (both days inclusive) by canceling C.L on 28.06.2016 and 29.06.2016.
5.	Smt T. Madhavi, I Addl. Judicial Magistrate of First Class, Karimnagar	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 (both days inclusive) by canceling C.L on 28.06.2016 and 29.06.2016
6.	Sri Mohd. Afroz Akhtar, II Addl. Junior Civil Judge, Karimnagar.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 (both days inclusive) by canceling C.L on 28.06.2016 and 29.06.2016.
7.	Sri G. Srinivas, Spl. Judicial Magistrate of First Class, Excise, Karimnagar	E.L. on medical grounds for 15 days from 27.06.2016 to 08.07.2016 with permission suffix public holidays on 09.07.2016 and 10.07.2016 by canceling C.L from 27.06.2016 to 29.06.2016.
8.	Sri B. Ramesh, I Addl. Junior Civil Judge, Jagtial.	E.L. for 15 days from 28.06.2016 to 12.07.2016 (both days inclusive) by canceling C.L on 28.06.2016 and 29.06.2016.
9.	Smt Kavitha Kamati, II Addl. Junior Civil Judge, Jagtial.	E.L. for 15 days from 28.06.2016 to 12.07.2016 (both days inclusive) by canceling C.L on 28.06.2016 and 29.06.2016.
10.	Sri M. Bhaskar, Junior Civil Judge, Vemulawada.	E.L. for 15 days from 28.06.2016 to 12.07.2016 (both days inclusive) by canceling C.L on 28.06.2016 and 29.06.2016 and to leave the headquarters.
11.	Smt R. Sree Lekha, Prl. Junior Civil Judge, Huzurabad.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 with permission suffix public holidays on 09.07.2016 and 10.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016.

12.	Sri A. Kumara Swamy, Prl. Junior Civil Judge, Manthani.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 with permission suffix public holidays on 09.07.2016 and 10.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016.
13.	Sri N. Santhosh, Kumar, Junior Civil Judge, Metpally.	E.L. for 15 days from 28.06.2016 to 12.07.2016 (both days inclusive) by canceling C.L on 28.06.2016 and 29.06.2016.
14.	Sri K. Prasad, I Addl. Junior Civil Judge, Huzurabad.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 with permission suffix public holidays on 09.07.2016 and 10.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016 with permission to leave the headquarters.
15.	Smt M. Aruna I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Godavarikhani	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 with permission suffix public holidays on 09.07.2016 and 10.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016.
16.	Sri S. Madhu, Prl. Junior Civil Judge, Jagtial.	Commuted Medical Leave on medical certificate for 16 days from 27.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016.

  
4.7.16  
**REGISTRAR (VIGILANCE)**

**Copy to:**

1. The Prl. District and Sessions Judge, Karimnagar.  
(With request to communicate the proceedings to the officers concerned).
2. The I Addl. District and Sessions Judge, Karimnagar.
3. The District Treasury Officer, Karimnagar.
4. The Sub Treasury Officers:  
Sircilla, Jagtial, Vemulavada, Huzurabad, Manthani, Metpally, Godavarikhani.

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commutated Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Mahabubnagar District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.

**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Pri. District and Sessions Judge, Mahabubnagar is hereby directed to communicate the proceedings to the officers concerned.

<b>Sl. No</b>	<b>Name &amp; Designation of the officer</b>	<b>Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)</b>
1.	Sri K. Dasharatha Ramaiah, Junior Civil Judge, Achampet.	E.L. for 14 days from 28.06.2016 to 11.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016.
2.	Sri Milind Kamble, Junior Civil Judge, Wanaparthi.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016.
3.	Sri V. Eshwaraiah Addl. Junior Civil Judge, Gadwal.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016.
4.	Smt. P.Padmavathi, Addl. Junior Civil Judge, Kalwakurthy.	E.L. for 15 days 28.06.2016 to 12.07.2016 by canceling the C.L. on 28.06.2016 and 29.06.2016 permission to leave Headquarters
5.	Smt. M.Vani, Junior Civil Judge, Atmakur.	E.L. for 13 days 30.06.2016 to 12.07.2016 by canceling the C.L. on 28.06.2016 and 29.06.2016 permission to leave Headquarters
6.	Smt. G.Sabitha, Junior Civil Judge, Kodangal.	C.L. for 2 days on 28.06.2016 and 29.06.2016.
7.	D.V.R.Tejo Karthik, Junior Civil Judge, Kollapur.	C.L. for 2 days on 28.06.2016 and 29.06.2016 with permission to leave the Headquarters after court hours on 27.06.2016.

  
4.7.16  
**REGISTRAR (VIGILANCE)**

**Copy to:**

1. The Pri. District and Sessions Judge, Mahabubnagar.  
(With request to communicate the proceedings to the officers concerned).
2. The I Addl. District and Sessions Judge, Mahabubnagar.
3. The District Treasury Officer, Mahabubnagar.
4. The Sub Treasury Officers:  
Achampet, Wanaparthi, Gadwal, Kalwakurthy, Atmakur.



**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commutated Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Medak District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.

**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Prl. District and Sessions Judge, Medak is hereby directed to communicate the proceedings to the officers concerned.

<b>Sl. No</b>	<b>Name &amp; Designation of the officer</b>	<b>Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)</b>
1.	Sri M. Krishna Murthy, Senior Civil Judge, Siddipet.	E.L. for 16 days from 28.06.2016 to 13.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016 and to leave the headquarters.
2.	Sri G. Praveen Kumar, Prl. Civil Judge, Siddipet	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016 and to leave the headquarters.
3.	Sri N. Venkat Ram, Judicial Magistrate of First Class, Spl.Excise Court, Sangareddy.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016 and to leave the headquarters.
4.	Smt Harisha, Addl. Judicial Magistrate of First Class, Sangareddy	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016 and to leave the headquarters.
5.	Sri G.V. Mahesh Nath, Prl. Junior Civil Judge, Sangareddy.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016 and to leave the headquarters.
6.	Sri D. Venkatesh, Junior Civil Judge, Medak.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016.
7.	Sri N. Santosh Kumar, Prl. Junior Civil Judge, Gajwel.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016 and to leave the headquarters.
8.	Smt Shoukath Jahan Siddiqui, Junior Civil Judge, Narsapur, Medak Dist.	E.L. on medical grounds for 1 days from 21.06.2016 to 08.07.2016 with permission to suffix public holidays on 09.07.2016 and 10.07.2016 .

  
**REGISTRAR (VIGILANCE)**

**Copy to:**

1. The Prl. District and Sessions Judge, Medak.  
(With request to communicate the proceedings to the officers concerned).
2. The I Addl. District and Sessions Judge, Medak.
3. The District Treasury Officer,
4. The Sub Treasury Officers:  
Siddipet, Medak, Gajwal, Narsapur.

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commuted Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Nalgonda District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.

**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Prl. District and Sessions Judge, Nalgonda is hereby directed to communicate the proceedings to the officers concerned.

Sl. No	Name & Designation of the officer	Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)
1.	Smt. Prema Rajeswari, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.	E.L. for 28.06.2016 to 05.07.2016.
2.	Sri K.Ajitha Simha Rao, VIII Addl. District and Sessions Judge, Miryalguda	E.L. for 10 days from 04.07.2016 to 13.07.2015 prefix on 03.07.2016
3.	Sri K.Bhavani Prasad, Senior Civil Judge, Bhongir	E.L. for 14 days from 01.07.2016 to 14.07.2016
4.	Sri P.Masaiah, Senior Civil Judge, Suryapet.	C.M.L. for 19 days 28.06.2016 to 16.07.2016 suffix the PH on 17.07.2016
5.	Sri A.naga Raju, Addl. Junior Civil Judge, Miryalguda,	E. L. for 20 days from 04.07.2016 to 23.07.2016 prefix the PH on 03.07.2016 and to suffix the PHs on 24.07.2016 and permission to leave HQs on 02.07.2016
6.	Smt. B.Aparna Devi, Junior Civil Judge, Ramannapet.	C.M.L. for 15 days 28.06.2016 to 12.07.2016 by canceling the C.L. on 28.06.2016 and 29.06.2016 permission to leave Headquarters
7.	Sri B.Tirupati, Junior Civil Judge, Aler.	E.L. for 15 days 28.06.2016 to 12.07.2016
8.	Smt. A.Radhika. Junior Civil Judge, Devarakonda.	E.L. for 15 days 28.06.2016 to 12.07.2016 by canceling the C.L. on 28.06.2016 and 29.06.2016
9.	Sri G.Uday Bhaskar Rao. Junior Civil Judge, Tungaturthi	C.L. for 15 days 28.06.2016 to 12.07.2016 by canceling the C.L. on 28.06.2016 and 29.06.2016 permission to leave Headquarters on 27.06.2016
10.	Sri V.Rajani, Judicial Magistrate of First Class, Special Mobile Court, Nalgonda.	E.L. for 15 days 28.06.2016 to 12.07.2016.
11.	Sri V.Satya-narayana Special Judicial Magistrate of First Class, Excise Court, Nalgonda.	C.M.L. from 30.06.2016 to 08.07.2016
12.	<b>Sri Shaik Razak-Uz-Zama,</b> Chairman, Land Reforms Appellate Tribunal- cum-II Addl. District and Sessions Judge, Suryapet, Nalgonda District	O.H. on 01.07.2016 with permission to leave the Headquarters on 30.06.2016 after office hours.

  
**REGISTRAR (VIGILANCE)**

**Copy to:**

1. The Prl. District and Sessions Judge, Nalgonda.  
(With request to communicate the proceedings to the officers concerned).

PTD

2. The I Addl. District and Sessions Judge, Nalgonda.
3. The District Treasury Officer, Nalgonda.
4. The Sub Treasury Officers:  
Miryalaguda, Bhongir, Suryapet, Rammanapet, Aler, Devarkonda,  
Thungathurthy.

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commutated Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Nizamabad District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.

**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Prl. District and Sessions Judge, Nizamabad is hereby directed to communicate the proceedings to the officers concerned.

Sl. No	Name & Designation of the officer	Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)
1.	E.Thirumala Devi Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nizamabad.	E.L. for 16 days from 27.06.2016 to 12.07.2016 by canceling the C.L. for 3 days 27.06.2016 to 29.06.2016 with permission to avail public holiday.
2.	A.Jaya Raj, Senior Civil Judge, Kamareddy.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling the C.L. for 2 days 28.06.2016 to 29.06.2016
3.	K.Kiran Kumar, Pri. Junior Civil Judge, Nizamabad.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling the C.L. for 2 days 28.06.2016 to 29.06.2016
4.	Mohd.Abdul Javed Pasha. II Addl. Junior Civil Judge, Nizamabad.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling the C.L. for 2 days 28.06.2016 to 29.06.2016
5.	K.Yuva Raja, Judicial Magistrate of First Class, Special Mobile Court, Nizamabad.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling the C.L. for 2 days 28.06.2016 to 29.06.2016
6.	G.Uday Kumar, Pri. Junior Civil Judge, Armoor.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling the C.L. for 2 days 28.06.2016 to 29.06.2016
7.	Sri K.Jaya Ram Reddy, Addl. Junior Civil Judge, Armoor.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling the C.L. for 2 days 28.06.2016 to 29.06.2016
8.	P.Shyam Prasad, Junior Civil Judge, Yellareddy.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling the C.L. for 2 days 28.06.2016 to 29.06.2016
9.	Arpitha Maram Reddy, Junior Civil Judge, Banswada.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling the C.L. for 2 days 28.06.2016 to 29.06.2016
10.	Ajay Kumar Jadhav, Junior Civil Judge, Bichkunda.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling the C.L. for 2 days 28.06.2016 to 29.06.2016
11.	B.Soujanya, Addl. Junior Civil Judge, Bodhan.	E.L. for 18 days from 25.06.2016 to 12.07.2016 by canceling the C.L. for 3 days 25.06.2016, 27.06.2016 and 28.06.2016

  
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**REGISTRAR (VIGILANCE)**

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**Copy to:**

1. The Prl. District and Sessions Judge, Nizamabad.  
(With request to communicate the proceedings to the officers concerned).
2. The I Addl. District and Sessions Judge, Nizamabad.
3. The District Treasury Officer, Nizamabad.
4. The Sub Treasury Officers:  
Kamareddy, Armoor, Yellareddy, Banswada, Bhichkunda, Bodhan.

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commutated Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Ranga Reddy District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.

**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Prl. District and Sessions Judge, Ranga Reddy District is hereby directed to communicate the proceedings to the officers concerned.

<b>Sl. No</b>	<b>Name &amp; Designation of the officer</b>	<b>Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)</b>
1.	Sri D. Ravindra Sharma, III Addl. Senior Civil Judge (FTC), Rangareddy Dist at L.B.Nagar.	E.L for 11 days from 28.06.2016 to 08.07.2016.  INCHARGE: VII Addl. Senior Civil Judge, Rangareddy District at L.B.Nagar.
2.	Sri V. Bala Bhaskar Rao, II Addl. Senior Civil Judge, Rangareddy Dist at L.B.Nagar.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016.  INCHARGE:Prl. Senior Civil Judge, Rangareddy District at L.B.Nagar.
3.	Smt P. Neeraja, IX Addl. Senior Civil Judge, Rangareddy Dist at L.B.Nagar.	E.L. for 15 days from 28.06.2016 to 12.07.2016.  INCHARGE:Prl. Senior Civil Judge, Rangareddy District at L.B.Nagar.
4.	Smt B. Sridevi, II Metropolitan Magistrate, Cyberabad at L.B.Nagar, R.R.Dist	E.L. for 15 days from 28.06.2016 to 12.07.2016.  INCHARGE: I Addl. Junior Civil Judge, R.R.Dist at L.B.Nagar.
5.	Smt A. Neeraja, XXI Metropolitan Magistrate, , Cyberabad at Medical,	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling C.Ls on 28.06.2016 and 29.06.2016.  INCHARGE: XV Metropolitan Magistrate, Cyberabad at Medchal.
6.	Smt D. Indira, Judicial Magistrate of First Class, Spl.Mobile Court-cum-IX Metropolitan Magistrate, Cyberabad at L.B.Nagar.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling C.Ls on 28.06.2016 and 29.06.2016.  INCHARGE: XII Metropolitan Magistrate, Cyberabad at L.B.Nagar.
7.	Sri C. Vikram, XVII Metropolitan Magistrate, , Cyberabad at Rajendranagar.	E.L. for 15 days from 28.06.2016 to 12.07.2016.  INCHARGE: XVIII Metropolitan Magistrate, Cyberabad at Rajendranagar

8.	Smt J. Maithreyi, Junior Civil Judge cum-XXVI Metropolitan Magistrate, , Cyberabad at Maheshwaram.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 by canceling CL.s on 28.06.2016 and 29.06.2016.  INCHARGE: XXII Metropolitan Magistrate, Cyberabad at Ibrahimpatnam.
9.	Mohd.Yousuf, XIII Metropolitan Magistrate, Cyberabad at L.B.Nagar	E.L. for 15 days from 28.06.2016 to 12.07.2016.  INCHARGE: I Addl. Junior Civil Judge, R.R.Dist at L.B.Nagar.
10.	Smt V. Madhavi Latha, II Addl. Junior Civil Judge, Rangareddy District at L.B.Nagar.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling CL.s on 28.06.2016 and 29.06.2016.  INCHARGE: I Addl. Junior Civil Judge, R.R.Dist at L.B.Nagar.
11.	Smt P. Sreedevi PrI. Junior Civil Judge-cum-X Metropolitan Magistrate, Cyberabad at Malkajgiri.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 by canceling CL.s on 28.06.2016 and 29.06.2016.  INCHARGE: PrI. Junior Civil Judge, R.R.Dist at L.B.Nagar.
12.	Smt G. Radhika I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling CL.s on 28.06.2016 and 29.06.2016.  INCHARGE: III Metropolitan Magistrate, Cyberabad at L.B.Nagar.
13.	Smt T. Nagarani, PrI. Junior Civil Judge, Vikarabad.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 and to leave the head quarters.  INCHARGE: Junior Civil Judge, Chevella.
14.	Sri K. Balachander, VI Metropolitan Magistrate, , Cyberabad at Medical,	E.L. for 15 days from 28.06.2016 to 12.07.2016.  INCHARGE: XV Metropolitan Magistrate, Cyberabad at Medchal.
15.	Smt C. Pavani Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 by canceling CL.s on 28.06.2016 and 29.06.2016.  INCHARGE: PrI. Junior Civil Judge, R.R.Dist at L.B.Nagar.
16.	Sri D.Hemanth Kumar, III Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.	Two days C.L. on 28.06.2016 and 29.06.2016  One day C.L. on 30.06.2016 and one day O.H. on 01.07.2016.
17.	Sri V.Niranjan Rao, IV Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.	Two days C.L. on 28.06.2016 and 29.06.2016  One day O.H. on 01.07.2016 and one day C.L. on 02.07.2016 with permission to avail public holiday on 03.07.2016.
18.	Sri K.Ramesh, Judge, Family Court, Rangareddy District at L.B.Nagar.	Two days C.L. on 28.06.2016 and 29.06.2016  One day O.H. on 01.07.2016 and one day C.L. on 02.07.2016.

19	Syed Lateef -Ur-Rahaman, XV Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.	Two days C.L. on 28.06.2016 and 29.06.2016
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**REGISTRAR (VIGILANCE)**

**Copy to:**

1. The Prl. District and Sessions Judge, Ranga Reddy District.  
(With request to communicate the proceedings to the officers concerned).
2. The I Addl. District and Sessions Judge, Ranga Reddy District.
3. The District Treasury Officer, Ranga Reddy District.
4. The Sub Treasury Officers:  
Medchal, Rajendranagar, Maheswaram, Malkajgiri, Miyapur, Vikarabad,.



**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commutated Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Warangal District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.

**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Prl. District and Sessions Judge, Warangal is hereby directed to communicate the proceedings to the officers concerned.

Sl. No	Name & Designation of the officer	Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)
1.	Sri B.S. Jag Jeevan Kumar, Chairman-cum-Presiding Officer, IT-cum-Labour Court, Warangal	E.L. for 23 days from 01.07.2016 to 23.07.2016.
2.	Sri K. Kalyan Chakravathy, III Addl. Senior Civil Judge (FTC), Warangal.	E.L. for 09 days from 16.08.2016 to 24.08.2016 with permission prefix public holidays on 14.08.2016 and 15.08.2016 and to suffix public holiday on 25.08.2016 and to leave the head quarters.
3.	Sri R. Raghunath Reddy, VI Addl. Junior Civil Judge, Warangal.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016 and to leave the head quarters.
4.	Sri K. Venkatesh Junior Civil Judge, Mulug.	E.L. for 15 days from 27.06.2016 to 11.07.2016 by canceling C.L from 27.06.2016 to 29.06.2016 with permission to prefix public holiday on 26.06.2016 and to leave the head quarters.
5.	Sri B. Srinivasulu, Addl. Junior Civil Judge, Mahabubabad.	Commutated Leave on medical certificate for 11 days from 28.06.2016 to 08.07.2016 with permission to suffix public holidays on 09.07.2016 and 10.07.2016 and to leave the head quarters.
6.	Sri M. Arjun, Addl. Junior Civil Judge, Parakal.	E.L. for 08 days from 01.07.2016 to 08.07.2016 and to leave the head quarters.
7.	Smt K. Jayanthi, Prl. Junior Civil Judge, Mahabubabad.	E.L. on medical grounds for 15 days from 28.06.2016 to 12.07.2016 by canceling C.L on 28.06.2016 and 29.06.2016.
8.	Sri B.S.Jagjeevan Kumar, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Warangal.	C.L. on 28.06.2016 and 29.06.2016 and permission to leave the Headquarters on 29.06.2016 at 7.00 a.m.

  
**REGISTRAR (VIGILANCE)**

**Copy to:**

1. The Prl. District and Sessions Judge, Warangal.  
(With request to communicate the proceedings to the officers concerned).
2. The I Addl. District and Sessions Judge, Warangal.
3. The District Treasury Officer, Warangal.
4. The Sub Treasury Officers:  
Mulug, Mahabubabad, Parkal.

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Earned Leave/Commutated Leave/Casual Leave/Optional Holiday/Permissions** – Applications of certain Judicial officers working in the Unit of Kurnool District for grant of leaves – Considered and Rejected the leave sought for – Communication – Regarding.

**REF:** High Court's Circular Roc.No.4012/2016-B.Spl., dated 29.06.2016.


**ORDER ROC.NO. 4012/2016 -B.SPL., DATED:04.07.2016**

**The High Court is pleased to pass the following orders:**

The High Court having considered the applications submitted by the officers referred in column No.2 for grant of leave mentioned in column No.3 against their names, rejected the same.

The Prl. District and Sessions Judge, Kurnool is hereby directed to communicate the proceedings to the officers concerned.

<b>Sl. No</b>	<b>Name &amp; Designation of the officer</b>	<b>Nature of Leave and Period of Leave applied (Prefix and Suffix, if any)</b>
1.	Smt. S.Premavathi, I Addl. District and Sessions Judge, Kurnool.	E.L. for 15 days from 28.06.2016 to 12.07.2016
2.	Smt. K.Swapna Rani, II Addl. Junior Civil Judge, Kurnool.	E.L. for 15 days from 28.06.2016 to 12.07.2016 by canceling the two days casual leave on 28.06.2012 and 29.06.2016

  
**REGISTRAR (VIGILANCE)**

**Copy to:**

1. The Prl. District and Sessions Judge, Kurnool.  
(With request to communicate the proceedings to the officers concerned).
2. The I Addl. District and Sessions Judge, Kurnool.
3. The District Treasury Officer, Kurnool.
4. The Sub Treasury Officer, Kurnool.